Annexure - 2
Name of the corporate debtor: Asten Properties and Developers Private Limited; Date of commencement of CIRP: 13th June 2024; List of creditors as on: 27th August 2024
List of Unsecured Financial Creditors belonging to any class of creditors - Allotee under real estate projects

(Amount in ₹)

		Dataila of	alaim raaaiyad		Datails of al	laim admittad			(Amount in ₹)				
		Details of claim received		Details of claim admitted A					Amount of	of any	Amount of	Amount of	
Sr. No.	Name	Date of	A	Amount of claim	Nature of claim	Amount covered		% voting share in		mutual	claim not	claim under	Remarks
		receipt	Amount claimed	admitted	Nature of claim	by guarantee	related party?	CoC	contingent claim	dues, that	admitted	verification	
							party:	Coc	Claiiii	may be			As per Cluse 15 & 16 of the
													=
													· ·
													scheduled delivery date is 18 months
													and 30 days from the date of lifting
	Silpa Projects &												the attachment as per the Settlment
1	Infrastructure India Pvt	25-06-2024	23,29,33,317	10,01,02,076	Allottees	_	No	11.27	_	_	13,28,31,241	_	Agreement dated 08/08/2022. The
	Ltd	23 00 2021	25,27,55,517	10,01,02,070	Thickes			7.12			13,20,31,241		lifting order In IA No.10/2023 in
													CMA(Arb) No.452/2020 is dated
													19th August 2023. Hence the
													sheduled delivery date comes on
													18th March, 2025, therefore no
													interest is eligible.
													Acceptable for Collation. Only on
2	Dr Sunil A Antony	17-07-2024	70,00,000	70,00,000	Allottees	_	No	0.79	_	_	_	_	aproval by the CoC and Hon'ble
	Di Sumi 717 Amony	17 07 2024	70,00,000	70,00,000	Amottees		110	0.75					NCLT the Claim shall be final.
3	Isac Joseph	27-06-2024	91,40,797	90,87,986	Allottees	_	No	1.02	_	-	52,811	_	Difference in interest and LD
	1		. , .,					-					calculation
4	Isac Joseph	27-06-2024	74,65,602	74,15,675	Allottees	-	No	0.83	_	-	49,927	_	Difference in interest and LD
	•										·		calculation As per the claim form principal is
_	EWD 1	14.00.2024	1.01.21.956	00.22.101	A 11		N	1.00			12 00 755		Rs.5130470/- and interest payable is
5	E K Paul	14-08-2024	1,01,31,856	89,22,101	Allottees	-	No	1.00	-	-	12,09,755	-	@ 12%. The cut off date is
													13.06.2024 there after moratorium
													U/s 14 is applicable.
) / C C C	15.05.0004	(7.20.020	(7.20.020			**						Acceptable for Collation. Only on
6	Mymoona Siraj	15-07-2024	67,39,030	67,39,030	Allottees	-	Yes	-	-	-	-	-	aproval by the CoC and Hon'ble
													NCLT the Claim shall be final. Difference in interest calculation &
7	Kim George Koshy	25-06-2024	98,65,902	75,00,544	Allottees	-	No	0.84	-	-	23,65,358	-	closing Balance in Ledger
-	D. W.C.M. d	24.06.2024	1.02.04.712	1.02.60.655			3.7	1.16			27.055		Difference in interest calculation
8	Dr.K S Mathew	24-06-2024	1,02,96,712	1,02,69,657	Allottees	-	No	1.16	-	-	27,055	-	
	Damac Holdings Pvt												Acceptable for Collation. Only on
9	Ltd	12-07-2024	56,00,000	56,00,000	Allottees	-	Yes	-	-	-	-	-	aproval by the CoC and Hon'ble
	Ziu												NCLT the Claim shall be final.
10	Mibu John Paduthottu	25-06-2024	96,38,782	73,90,623	Allottees	-	No	0.83	_	_	22,48,159	_	Difference in interest calculation &
			,,,	, ,							, -,		closing Balance in Ledger

11	Anish Khalid	27-06-2024	83,92,073	59,73,197	Allottees	-	No	0.68	-	-	24,18,876	_	Difference in interest calculation & closing Balance in Ledger
12	Nizam Saleem Tharakandathil	23-06-2024	1,10,41,901	87,53,519	Allottees	-	Yes	-	-	-	22,88,383	_	Difference in interest calculation & closing Balance in Ledger
Total			32,82,45,973	18,47,54,408		-		18.43	-	-	14,34,91,565	-	